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**BEFORE THE AJUDICATING AUTHORITY
(NATIONAL COMPANY LAW TRIBUNAL)
AHMEDABAD BENCH
AHMEDABAD**



C.P. (I.B) No. 162/9/NCLT/AHM/2018

Coram: **Hon'ble Mr. HARIHAR PRAKASH CHATURVEDI, MEMBER JUDICIAL**
Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 26.04.2018**

Name of the Company: SMC Industries Pvt Ltd.
V/s.
Shaifali Rolls Pvt Ltd.

Section of the Companies Act: Section 9 of the Insolvency and Bankruptcy Code

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	Mr. (CA) HITEN PARIKH	PCA	Petitioner	
2.	Kunal P Vaishnav	"	Respondent	

ORDER

FCA Mr. Hiten Parikh is present for the Operational Creditor/ Petitioner. Advocate Mr. Kunal Vaishnav is present for the Respondent.

The Proof of service of dispatch a copy of the petition on Respondent is filed.

The Respondent to file its objections, if any, within one week by serving an advance copy to the petitioner.

List the matter on 09.05.2018 for hearing before admission.


MANORAMA KUMARI
MEMBER JUDICIAL

Dated this the 26th day of April, 2018.


HARIHAR PRAKASH CHATURVEDI
MEMBER JUDICIAL